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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 62/2017 with C.P. No. 17/213,221/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Pitamber Manglani & Ors.

V/s.

Dilip R. Shah & Ors.

Section of the Companies Act:

Sections 213, 221 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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PCS

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Respondent

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ORDER

Learned PCS Mr. Dilip Motwani present for petitioner. Learned Advocate Mr. Harmish Shah present for Respondents no. 1 to 5.

Reply filed by Respondents. Petitioner shall file rejoinder serving a copy in advance to Respondents.

Notice on IA 62/2017 given to the counsel for Respondents

Heard both sides in IA 62/2017.

IA is admitted. Respondents shall file their reply within one week serving a copy in advance to Petitioner.

List the matter on 26.04.2017 for Hearing in IA 62/2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.